

C.A.T. Bench, Jaipur

Date of Order	Orders
27-8-2001 Copy to sent to applicant S/A 1210 Dated 7.9.2001 JUDICIAL MEMBER (S. A. T. RIZVI) ADMINISTRATIVE MEMBER	Mr. Rajesh Mehta, Counsel for the Applicant, who seeks to withdraw this OA with liberty to file a fresh. In view of the submissions made before us, this OA is disposed of as withdrawn with liberty to file a fresh, if so advised. JUDICIAL MEMBER (S. K. AGARWAL) JUDICIAL MEMBER